

**GOVERNMENT OF INDIA**  
**MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**  
**DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA**  
**UNSTARRED QUESTION NO.3502**  
**TO BE ANSWERED ON 22<sup>ND</sup> MARCH, 2023**

**RICE DEPOSITED BY CHHATTISGARH IN CENTRAL POOL**

†3502. SHRI SANTOSH PANDEY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the quantum of rice in metric tonnes deposited by the State of Chhattisgarh in the Central Pool during the year 2019-20, 2020-21 and 2021-22;
- (b) whether the State Government are paid for the rice deposited in the Central Pool by the Central Government; and
- (c) if so, the amount provided to the State of Chhattisgarh during the last three years?

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND  
 CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
 (SADHVI NIRANJAN JYOTI)**

(a): The quantum of rice deposited by Chhattisgarh in the Central Pool during the year 2019-20, 2020-21 and 2021-22 is as under:-

(Figures in Lakh Metric Tonnes)

Financial Year	Rice delivered by Chhattisgarh Government to Food Corporation of India (FCI)	Rice delivered under DCP	Total
2019-20	19.06	14.98	34.04
2020-21	27.33	22.73	50.06
2021-22	32.16	25.46	57.62

(b) & (c): The details of payment made to State Government of Chhattisgarh is as under:-

(payment in Rs. Crores)

Financial Year	Payment made to State Government for stock delivered to FCI	Payment made to State for DCP stocks	Total payment
2019-20	5693.00	3893.93	9586.93
2020-21	8476.00	7125.23	15601.23
2021-22	10459.00	7652.76	18111.76

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